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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/73/(IB)/2017  
NAME OF THE PETITIONER(S) : MYLAR TRADERS  
NAME OF THE RESPONDENT(S) : NAG LEATHER PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ROHAN RAJASEKARAN  
PREETHI. S. KRASU

Counsel for Petitioner  
Preethi S. Krasu

for Rajagopal & Raghunathan  
Advocates

2. M. SANJEEVIAA.

Advocate

For T.P. Prabhakaran Advocate

Counsel For Respondent

M. Sanjeeviaa

**ORDER**

Counsel for petitioner present and submitted that he has fulfilled the requirements under section 9(3)(b)(c) of I&B Code, 2016. He is directed to propose the name of Interim Resolution Professional. Counsel for Respondent submitted that the documents have been received from the petitioner on 16.06.2017 and prayed time for filing counter. At request, time is enlarged, with a direction to file the counter within one week by providing a copy to the other side. The matter is posted for final arguments. Put up on 05.07.2017.

S. Vijayaraghavan.  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)